

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO. 3281  
TO BE ANSWERED ON 23<sup>RD</sup> MARCH, 2018

**COVERAGE OF BPL FAMILIES UNDER TPDS**

3281. SHRIMATI RAJANI PATIL:  
SHRI DARSHAN SINGH YADAV:  
SHRI P. BHATTACHARYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of BPL families identified/covered under the Targeted Public Distribution System (TPDS); and
- (b) the reasons for not covering the entire BPL families, identified under the TPDS?

**A N S W E R**  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAMVILAS PASWAN)

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(a) & (b): The Targeted Public Distribution System is now governed by provisions of the National Food Security Act, 2013 (NFSA), under which coverage of population for receiving highly subsidized foodgrains has been delinked from poverty estimates. The Act provides for coverage of upto 75% of rural and 50% of urban population, at the all India level, under two categories- households covered under Antyodaya Anna Yojana (AAY) and priority households. There is no BPL category under NFSA.

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